## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3437 TO BE ANSWERED ON 10<sup>TH</sup> AUGUST, 2015

#### **RECOGNITION OF COURSES UNDER PRIOR LEARNING**

3437. SHRIMATI SUPRIYA SULE: SHRI SATAV RAJEEV: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI DHANANJAY MAHADIK: DR. HEENA VIJAYKUMAR GAVIT: SHRI C.R. CHAUDHARY: SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) total number of professional training centres and professional trainees approved by DGET in the country, State-wise, including Rajasthan and whether more such centres are proposed to be set up in the country, particularly in backward and tribal dominated areas and if so, the details thereof;
- (b) whether the Government is planning to recognize through 'Recognition of Prior Learning' (RPL) even people working in unorganized sector and if so, the details thereof and the objective behind the move;
- (c) the number of youths that are to be certified under RPL over the next one year;
- (d) the other steps taken/being taken by the Government for skilling people in unorganized sector; and
- (e) the steps taken to increase the speed/capacity of the web portal linked with implementation of skill development scheme and whether the courses identified under the scheme have been recognized/ accepted by the Industrial Sector and if so, the details thereof?

#### ANSWER

### MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a): According to the Ministry of Skill Development & Entrepreneurship, professional training in 126 trades are imparted through 12,106 Industrial Training Institutes (ITIs) 2285 in Government and 9821 Private sector, having

a total seating capacity of 17.11 lakhs (4.99 lakhs in Govt. ITIs and 12.11Lakhs in Private ITIs), including 1668 ITIs in Rajasthan. State wise details of ITIs and their seating capacity is at Annex-I.

Government ITIs are set-up by respective State Governments and Private ITIs are set up by their management, as per requirement of respective States/ local industries. These ITIs are affiliated to National Council for Vocational Training to run training programme under Craftsmen Training Scheme.

For backward and tribal areas, 34 new ITIs and 68 new SDCs (Skill Development Centers) are to be established under the Centrally Sponsored scheme "Skill Development in 34 Districts Affected by Left Wing Extremism". 22 new ITIs are to be established under the Centrally Sponsored Scheme "Enhancing Skill Development Infrastructure in NE States & Sikkim". The details are given at Annex-II.

(b) to (d): Under the RPL Scheme, the competencies of the construction workers registered with the Building and Other Construction Workers (BOCW) Welfare Board are assessed on pre-determined parameters. Based on the outcome of the pre-assessment, the workers are provided skill gap training / are sent for final assessment. Successful workers are awarded certificates issued by NCVT. The objective of the RPL for Construction Workers Scheme is to upgrade the skills of construction workers to improve their productivity.

For Skilling people in the unorganized sector, the Government has taken steps for running courses for workers of unorganized and organized sectors in 2nd shift in ITIs located in the urban/semi-urban center within 5-10 KMs of periphery of Municipal Corporation/Municipal Council.

(e): The Government has taken initiative to enhance the speed of the web portal of SDI scheme by integrating three additional servers of higher capacity with the existing portal. The courses/modules identified under the scheme are developed by Mentor Councils/Trade Committees comprising representatives from Industries (Private and Public), Academicians, State Governments and Trade experts. After development of courses by the Mentor Councils/ trade Committees, the courses/modules are placed before the sub-committee of National Council of Vocational Training (NCVT) comprising members from Central Ministries, States, Industry and Academicians for final approval and implementation. NCVT approved courses are well accepted by Ministries/ Departments and industries. NCVT certificate is nationally and internationally recognized in the world of work.

			NORTH	IERN REGIO	DN		
SI. No.	Name of State/UTs	Number of Govt. ITIs	Seating Capacity (Govt.)	Number of Pvt. ITIs	Seating Capacity (Pvt.)	Total ITIs	Total Seating Capacity
1	CHANDIGARH	2	1064	0	0	2	1064
2	DELHI	16	11420	62	5100	78	16520
3	HARYANA	93	24136	145	16040	238	40176
4	HIMACHAL PRADESH	77	12500	138	15212	215	27712
5	JAMMU & KASHMIR	37	4087	1	110	38	4197
6	PUNJAB	99	21428	267	36192	366	57620
7	RAJASTHAN	115	16784	1553	196511	1668	213295
8	UTTAR PRADESH	315	32460	1603	189762	1918	222222
9	UTTRAKHAND	60	7291	61	6790	121	14081
	SUB- TOTAL	814	131170	3830	465717	4644	596887
	-	•	SOUTI	HERN REGIO	N N	1	-
10	ANDHRA PRADESH	148	28702	608	123172	756	151874
11	KARNATAKA	179	30914	1300	103710	1479	134624
12	KERALA	40	16476	490	54106	530	70582
13	LAKSHDWEEP	1	96	0	0	1	96
14	PODUCHERRY	8	1432	9	508	17	1940
15	TAMIL NADU	61	23352	658	68366	719	91718
	SUB-TOTAL	437	100972	3065	349862	3502	450834
			EAST	ERN REGIO	N		
16	ARUNACHAL PRADESH	5	512	1	96	6	608
17	A & N ISLAND	1	273	0	0	1	273
18	ASSAM	30	5776	4	288	34	6064
19	BIHAR	34	11433	750	105289	784	116722
20	JHARKHAND	21	4704	180	39080	201	43784
21	MANIPUR	7	540	0	0	7	540
22	MEGHALAYA	5	622	2	320	7	942
23	MIZORAM	1	294	0	0	1	294
24	NAGALAND	8	944	0	0	8	944
25	ORISSA	29	17504	590	100196	619	117700
26	SIKKIM	4	580	0	0	4	580
27	TRIPURA	12	1792	1	96	13	1888
28	WEST BENGAL	52	13996	63	8216	115	22212
	SUB-TOTAL	209	58970	1591	253581	1800	312551
				ERN REGIO			
29	CHATTISHGARH	92	11376	81	9296	173	20672
30	D & N HAVELI	1	228	0	0	1	228
31	DAMAN & DIU	2	388	0	0	2	388
32	GOA	10	3264	5	412	15	3676
33	GUJARAT	157	58156	402	25528	559	83684
34	MADHAYA PRADESH	173	26238	404	53858	577	80096
35	MAHARASHTRA	390	108824	443	53268	833	162092
	SUB-TOTAL	825	208474	1335	142362	2160	350836
	GRAND TOTAL	2285	499586	9821	1211522	12106	1711108

Annex-II

# Annexure referred in reply to Lok Sabha Unstarred Question No. 3437 due for reply on 10.08.2015

Details no. of new ITIs and SDCs to be established and proposed location under the Centrally Sponsored scheme "Skill Development in 34 Districts Affected by Left Wing Extremism" are given below: -

SI	States	No. of New ITIs	No. of New SDCs	Proposed Location (District)		
1	Telangana	1	2	Khamam		
2	Bihar	6	12	Jamui, Gaya, Aurangabad, Rohtas, Jehanabad, Arwal		
3	Chhattisgarh	7	14	Dantewada, Bastar, Kanker, Surguja, Rajnandgaon, Bijapur, Narayanpur		
4	Jharkhand	10	20	Chatra, West Singhbhum, Palamau, Garhwa, East Singhbhum, Bokaro, Lohardaga, Gumla, Latehar, Hazaribagh		
5	Madhya Pradesh	1	2	Balaghat		
6	Maharashtra	2	4	Gadchiroli K, Gondia		
7	Orissa	5	10	Gajapati, Malkangiri, Rayagada, Deogarh, Sambalpur		
8	Uttar Pradesh	1	2	Sonebhadra		
9	West Bengal	1	2	PaschimMidnapur		
	Total	34	68			

Details of no. of new ITIs to be established and proposed location under the Centrally Sponsored scheme "Enhancing Skill Development Infrastructure in NE States & Sikkim" are given below: -

	State		No. of New IT	ſIs	
SI. No.		Fund allocation (Rs. in Crore)	Sanctioned	Proposal received from State so far	Proposed Location
1	Arunachal Pradesh	38.00	4	4	ITI New Sagalee, ITI Manipoliang (Ziro), ITI Mipang and East Siang
2	Nagaland	19.00	2	2	ITI Dimapur and ITI Peren
3	Sikkim	9.50	1	1	ITI Kewzing
4	Manipur	19.00	2	1	ITI Sekmai
5	Mizoram	28.50	3	2	ITI Serchhip and ITI Champhai
6	Meghalaya	19.00	2	1	ITI Ampati
7	Assam	47.50	5	3	ITI Nalbari, ITI Bongaigaon and ITI Jorhat
8	Tripura	28.50	3	3	ITI Kanchanpur, ITI Gandacherra and ITI Santirbazar
	Total	209.00	22	17	